

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

Appeal No.21/252/(ND)/2018

In the matter of
IRY Audios (P) Limited

....PETITIONER

SECTION :
Under Section 252 (3)

Order delivered on 10.1.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

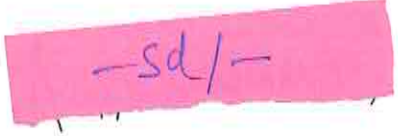
For the Petitioner /applicant : -

For the Respondent/Corporate Debtor : -

ORDER

None appears for the petitioner. For the appearance of the petitioner, post the matter on 22.1.2018, failing which, the petition will be dismissed for non-prosecution.

List on 22.1.2018.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
09.1.2018